## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 16.06.2021 (WEDNESDAY)

### COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

### **For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	
2.	Comp. App. (AT) (Ins) No. 421 of 2020	Bulusu Bhanu Teja Vs. Vance & Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu	Seshatalpa Sai Bandaru-R1 Tushar Singh-R2
3.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda

### For Admission (Fresh Case)

4.	Comp. App. (AT)	Manoj Kumar Srivastava & Anr.	Milan Singh Negi	Abhishek Anand-RP
	(Ins) No. 324 of	Vs.		
	2021	Anil Kumar Jain and Ors.		

#### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
		With		7 Mikita Dajpai
6.	Comp. App. (AT) (Ins) No. 165 of 2021	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
		With		

7.	Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar
				Karan Khann-R2

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By order of Hon'ble Officiating Chairperson -sd/-

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1. Notice Board

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